

SECURITIES APPELLATE TRIBUNAL, MUMBAI

DAILY BOARD FOR 09.03.2021 THROUGH VIDEO CONFERENCING

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	ROOM CODE/PASSWORD
<u>AT 11.00 A.M.</u> <u>CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER</u> <u>HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER</u>								
1	MA. No.76-2021 and A. No. 410-2019	Amit Mishra	Mr. AmitAgrawal, Advocate	SEBI	Mr. Chirag B, I/b- MDP	PRONOUNCEMENT		DELIVERY/JUDGMENT
2	A. NO. 489-2018	Vinit Kumar	Mr. Parekh Parekh, Advocate	SEBI	Mr. AbhirajArora, Advocate- i/b ELP			
<u>CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER, HON'BLE DR. C. K. G. NAIR, MEMBER</u> <u>AND HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER</u>								
<u>AT 11.02 A.M.</u>								
3	APPEAL NO. 120- 2021	Rahul Gupta	Prabhpreet Singh , S Dhawan& Associates, Chartered Accountants	SEBI		ADMISSION		SELFTRADES
<u>AT 11.05 A.M.</u>								
4	A. NO. 121-2021 AND MA. NO. 197- 2021 (COD)-AO	Purvesh M. Shah HUF VS SEBI	Parinam Law Associates	SEBI		ADMISSION	ADMISSION	PREFERENTIALALLOTMENT
	A.NO. 122-2021 AND MA. NO. 80-	Mansukhlal K. Shah HUF And Others						

	2021 COD- AO							
	A. NO. 123-2021 AND MA. NO. 197- 20201 (COD)-AO	Purvesh M. Shah HUF						
	A.NO. 124-2021 AND MA. NO. 80- 2021 COD- WTM	Mansukhlal K. Shah HUF And Others						
AT 11.10 A.M.								
5	MA. NO. 114-2020 & RA. No. 05-2020 in A. No. 394-2018	Dharmendra R. Shah HUF	Mr. VikasBengani, Advocate	SEBI	Mr. ChiragBhavsar, Advocate i/b MDP & Partners	RAHEARING	04.03.2021	SMSTECHRA
AT 11.20 A.M.								
6	201/2018	Suzlon Energy Ltd. and Anr.	Mr. SomasekharSun daresan, Advocate s i/b Joby Mathew & Associates	SEBI	Mr. Vishal Kanade, Advocate i/b The Law Point	Admission Disposal	19.02.2021	DISCLOSURELA
AT 11.30 A.M.								
7	MA. No. 337/2018 & 396/2018 A/W	Rajeev Bhanot&Ors.	Mr. SomasekharSun daresan, Advocate	SEBI	Mr. Shyam Mehta, Senior Advocate s i/b The Law Point	Admission Disposal	22.02.2021	BHANOTSAST
	MA.No. 360/2018 &A.No. 405/2018 A/W	Vijay Sharma						

	MA.No. 525/2019 &A.No. 562/2019	Shruti Sharma						
AT 11.40 A.M.								
8	Caveat Application No. 1/2019 & MA.No. 381/2019 & A. No. 23/2019	Apollo Tyres Ltd.		SEBI	Mr. AbhirajArora, Advocate- I/B ELP	Admission Disposal	05.02.2021	AOAPOLLO
AT 11.42 A.M.								
9	A.No. 512/2019	IIFL Securities Ltd.	Mr. Nimay Dave	SEBI	Mr. MihirMody, Advocate e i/b K. Ashar& Co.	Admission Disposal	11.02.2021	MULTIPLEPROCEEDI NGS
AT 11.50 A.M.								
10	MA.No. 47/2021 &A.No. 58/2019 A/W	VijayrajSurana	Mr. SomasekharSun daresan, Advocate i/b Joby Mathew & Associates	SEBI	Mr. KevicSetalvad, Senior Advocate i/b The Law Point	Admission Disposal	08.02.2021	DELAYEDSCNSCRALA
	MA.No. 48/2021 &A.No. 333/2020							
AT 12 NOON								
11	A.No. 43/2020 AND MA. NO.202-2021 A/W	Sukumar Subramanian	Ms. PrachiPandya , Advocate i/b Corporate Attorneys	SEBI	Mr. Shyam Mehta, Sr. Advocate -I/b K. ASHAR & CO.	Admission Disposal	15.02.2021	SUKUMARSEBI

	A.No. 51/2020 A/W	Rajagopal K	Mr. Joby Mathew, Advocate					
	A.No. 89/2020 A/W	A.Venkatramani						
	MA.No. 549/2020 (Delay Application) & A.No. 513/2020 A/W	Uma Karthikeyan	Mr. Mr. Somasekhar Sundaresan, Advocate					
	MA.No. 550/2020 (Delay Application) & A.No. 514/2020	Uma Karthikeyan						
AT 12.10 P.M.								
12	A.No.105/2020	Affluence Shares & Stock Pvt. Ltd.	Mr. Deepak Dhane, Advocate i/b Corporate Pleaders	NSEIL	Mr. Vishal Kanade, Advocate i/b MKA & Co.	Admission Disposal	03.02.2021	AFFLUENCESYNCHRONIZED
AT 12.12 P.M.								
13	MA.No. 05/2021 (Stay Application) & A.No. 19/2021 A/W	PoojaGoyal	Mr. KunalKatariya, Advocate i/b. Alliance Law	SEBI	Mr. AbhirajArora, Advocate i/b. ELP	Admission Disposal	29.1.2021	POOJAAGOYAL
	MA.No. 08/2021 (Stay Application) & A.No. 20/2021 A/W	ArvindGoyal						
	MA.No. 22/2021 (Amendment Application) & A.No. 74/2021	ArvindBabulalGoyal						

	A.No. 96/2020	PoojaArvindGoyal						
AT 12.14 P.M.								
14	MA. No. 295/2020 (Stay Application) & A.No. 282/2020	RajkumarSaraf&Anr.	Mr. Nirav Shah, Advocate i/b. DSK LegalMr.	SEBI	AbhirajArora, Advocate	Admission Disposal	16.02.2021	SARAFZILAO
	MA.No. 49/2020 &A.No. 48/2020	RajkumarSaraf&Anr.						
AT 12.25 P.M.								
15	A.No. 471/2020	BhargavRanchodlalPanch al&Anr. Vs. SEBI	Mr. Vinay C, Adv	SEBI	Mr. AbhirajArora, Advocate-I/b ELP	Admission Disposal	22.2.2020	LIMITATIONRECOVERYWTM
AT 12.27 P.M.								
16	MA.No. 565/2020 (Exemption from filing certified copy) & A.No. 28/2021	Shreyas Dinesh Sharma	Mr. Viraj Parikh, Advocate	SEBI	Mr. SurajChaudhary, Advocate i/b. MDP & Partners	Admission Disposal	01.03.2021	MPSREQUIREMENT